

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 298 of 2013 &
IA No. 236 of 2015**

Dated: 1st April, 2016

In the matter of :

Gujarat Gas Company Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board

.... Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **22.04.2016**.

Court Master